

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.967 of 2020

IN THE MATTER OF:

Stressed Asset Stabilization Fund

...Appellant

Versus

Sethi Engineers and Foundry Ltd.

...Respondent

**For Appellant: Shri Sanjay Bhatt and Shri Sumit Nagpal,
 Advocates**

For Respondent: Shri Y. Suryanarayan, Advocate

ORDER
(Virtual Mode)

22.02.2021 Counsel for the Respondent submits that there is an effort being made by Respondent to settle with the Appellant. Counsel for Appellant states that he does not have any such instruction.

It is stated that pleadings are complete.

List the Appeal 'for admission (after Notice) hearing' on 12th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md